GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3923 ANSWERED ON:20.03.2015 CAPITAL RAISED FROM FOREIGN MARKETS Patil Shri Sanjay(Kaka) Ramchandra

Will the Minister of FINANCE be pleased to state:

- (a) whether Indian companies have raised huge capital from foreign markets through External Commercial Borrowings (ECBs), issue of Foreign Currency Convertible Bonds (FCCBs) and other sources during the 11th and 12th Plans period; and
- (b) if so, the details thereof during the last three years, company-wise and year-wise?

Answer

MINSTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a)& (b): Companies in infrastructure / manufacturing and select services sectors are permitted to raise External Commercial Borrowing (ECB) /issue Foreign Currency Convertible Bonds (FCCBs), under the applicable Foreign Exchange Management Act (FEMA) framework. During 2012-13, 2013-14 and 2014-15 (till March 18, 2015), borrowings (comprising ECB and FCCB) amounting to USD 31.05 billion, USD 33.15 billion and USD 25.70 billion respectively have been contracted under the framework. Companywise data on ECB/FCCB from 2004 to January 2015 is available in the website of the Reserve Bank of India in the link: http://www.rbi.org.in/scripts/ECBView.aspx